- (c) IIT Directors, who are the principal academic and executive officers of the Institutes, are appointed by the Council of IITs, with prior approval of the Visitor, who is the President of India.
- (d) As per The Institutes of Technology Act, 1961, the Council of IITs consists of the Minister-in-charge of Technical Education in the Central Government, as Chairman ex-officio, besides the Chairmen of the Boards of Governors and Directors of alt the IITs, Director General of the Council of Scientific & Industrial Research (CSIR), Chairmen of the University Grants Commission (UGC) and the Council of Indian Institute of Science (IISc), Bangalore and its Director, as Members ex-officio. Further, not less than three, but not more than five persons, having special knowledge or practical experience in education, industry, science or technology, are nominated by the Visitor under Section 31(2)(j) of the IIT Act, in addition to three Members of the Parliament, two from Lok Sabha and one from Rajya Sabha, appointed on co-terminus basis under Section 31(2)(k) ibid. In addition to the above, three persons are nominated by the Central Government, one, each representing the Ministry concerned with the Technical Education, the Ministry of Finance and any other Ministry. While, one person is nominated by the All India Council for Technical Education (AICTE), an officer of the Ministry of the Central Government concerned with Technical Education is nominated to act as the Secretary to the Council. A list of Members appointed under Sections 31(2)(j) & (k) of the IIT Act, as on March, 2004, March, 2008 and to date, is given in the enclosed Statement (See below).
- (e) In its 39th and 40th meetings held on 28.01.2009 and 19.10.2009 respectively, IIT Council ratified the selection/ appointment of Directors made after the previous meeting(s) took place and welcomed the new members of the Council and placed on record its appreciation for the services rendered by the out going members. Since considerable time (lapses between meetings, all appointments of Directors of IIT have been made on ex-post-facto basis after approval of Visitor.

Statement

List of Members of the Council of IITs

(As on March, 2004)

Shri N.R. Narayan Murty,	Member
Chairman, Infosys Technologies Ltd.	[under action 31(2)(j)]
Dr. R. Chidambaram,	-do -
Principal Scientific Adviser to the Government	
Prof. P.V. Indiresan,	-do -
Former Director, IIT-Madras	
Shri L.M. Thapar,	-do -
Chairman, Ballarpur Industries	

Shri Annasaheb M.K. Patil. Mernher (co-terminus) Member of Parliament, Lok Sabha [under section 31 (2)(k)] Shri Bhaskar Rao Patil, -do -Member of Parliament, Lok Sabha Shri B.J. Panda, -do-Member of Parliament, Rajya Sabha [As on March, 2008) Prof. C.N.R. Rao, Member Chairman, Scientific Advisory Council to the [under section 31(2)(j)] Prime Minister Prof. C.S. Seshadri, -do -Director, Chennai Mathematical Institute, Chennai Prof. Sabysachi Bhattacharya, -do -Director, TIFR, Murnbai Dr. Kota Harinarayan, -do -Chairman, Research Council of CSIO, National Aerospace Laboratories, Bangalore -do -Shri Tarun Das, Chief Mentor, Confederation of Indian Industry (CII), Gurgaon Shri Milind Deora, Member (co-terminus) Member of Parliament, Lok Sabha [under section 31 (2)(k)] Shri Ananta Nayak, -do -Member of Parliament, Lok Sabha Shri B.J. Panda, -do-Member of Parliament, Rajya Sabha (As on date) Prof. C.N.R. Rao, Member Chairman, Scientific Advisory Council to the Prime Minister [under section 31(2)(j)) Prof. C.S. Seshadri, -do-Director, Chennai Mathematical Institute Prof. Sabysachi Bhattacharya, -do -Director, TIFR, Mumbai Dr. Kota Harinarayan, -do-Chairman, Research Council of CSIO, National Aerospace Laboratories, Bangalore Shri Tarun Das, -do -Chief Mentor, Confederation of Indian Industry (CII), Gurgaon Smt. Vasanthi Stanley, Member (co-terminus) Member of Parliament, Rajya Sabha [under section 31 (2)(k)] Member of Parliament, Lok Sabha (to be appointed) -do-Member of Parliament, Lok Sabha (to be appointed) -do -